

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :23-04-2024

Date : 23.04.2024									
S.L. No.	C.A. No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	3683 3/20 24	23.04 .2024	ABLA PL- 3440 /202 4	S DASH	C.O .		Order Dtd. 2024-04-19	BAIL -1	(S ea t No - 5)
2	3684 6/20 24	23.04 .2024	ABLA PL- 3431 /202 4	BALARAM SINGH	C.O .		Order Dtd. 2024-04-19		(S ea t No - 5)
3	3684 7/20 24	23.04 .2024	ABLA PL- 3436 /202 4	PARTHA SARATHI DAS	C.O .		Order Dtd. 2024-04-19		(S ea t No - 5)
4	3684 8/20 24	23.04 .2024	BLAP L- 3401 /202 4	RANJAN DAS	C.O .		Order Dtd. 2024-04-18		(S ea t No - 5)
5	3685 1/20 24	23.04 .2024	ABLA PL- 3457 /202 4	KARMA DAS	C.O .	COUR T NO. 2	Order Dtd. 2024-05-20	BAIL -1	(S ea t No - 5)
6	3685 2/20 24	23.04 .2024	ABLA PL- 2387 /202 4	MR SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2024-04-19		(S ea t No - 5)

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7	3685 3/20 24	23.04 .2024	ABLA PL- 3449 /202 4	RAMESH CHANDRA MAHARANA	C.O .	COUR T NO. 2	Order Dtd. 2024-05-17	BAIL -1	(S ea t No - 5)
8	3685 5/20 24	23.04 .2024	ABLA PL- 2451 /202 4	BYOMAKESH TRIPATHY	C.O .	COUR T NO. 2	Order Dtd. 2024-04-19	BAIL -1	(S ea t No - 5)
9	3685 6/20 24	23.04 .2024	ABLA PL- 2328 /202 4	J PRADHAN	C.O .	COUR T NO. 2	Order Dtd. 2024-04-19		(S ea t No - 5)
1 0	3685 7/20 24	23.04 .2024	ABLA PL- 2497 /202 4	BK DAS	C.O .	COUR T NO. 2	Order Dtd. 2024-04-19		(S ea t No - 5)
1 1	3685 8/20 24	23.04 .2024	ABLA PL- 2635 /202 4	S K MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2024-04-19	BAIL -1	(S ea t No - 1)
1 2	3685 9/20 24	23.04 .2024	ABLA PL- 3432 /202 4	RAMESH CHANDRA MAHARANA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-19		(S ea t No - 1)
1 3	3686 0/20 24	23.04 .2024	ABLA PL- 2568 /202 4	PK MISHRA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-19		(S ea t No - 1)
1 4	3686 1/20 24	23.04 .2024	ABLA PL- 2331 /202 4	KARMA DAS	C.O .	COUR T NO. 2	Order Dtd. 2024-03-19		(S ea t No - 1)
1 5	3686 2/20 24	23.04 .2024	ABLA PL- 3289 /202	AK MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2024-04-19		(S ea t No

			4						-1)
16	3686 3/20 24	23.04 .2024	ABLA PL- 2005 /202 4	J R NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2024-04-19		(S ea t No - 1)
17	3686 5/20 24	23.04 .2024	ABLA PL- 2989 /202 4	SS PASAYAT	C.O .	COUR T NO. 2	Order Dtd. 2024-04-19	BAIL -1	(S ea t No - 4)
18	3686 6/20 24	23.04 .2024	ABLA PL- 3037 /202 4	BISWARANJA N DALAI	C.O .	COUR T NO. 2	Order Dtd. 2024-04-08	BAIL -1	(S ea t No - 5)
19	3686 7/20 24	23.04 .2024	ABLA PL- 2580 /202 4	AK MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2024-04-19		(S ea t No - 5)
20	3686 8/20 24	23.04 .2024	ABLA PL- 3428 /202 4	SARAT DASH	C.O .	COUR T NO. 2	Order Dtd. 2024-04-19	BAIL -1	(S ea t No - 1)
21	3687 0/20 24	23.04 .2024	ABLA PL- 1903 /202 4	SK LENKA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-19		(S ea t No - 1)
22	3687 1/20 24	23.04 .2024	ABLA PL- 3433 /202 4	SRINIBASH MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2024-04-19	BAIL -1	(S ea t No - 2)
23	3687 2/20 24	23.04 .2024	ABLA PL- 2128 /202 4	SK BISWAL	C.O .	COUR T NO. 2	Order Dtd. 2024-04-19		(S ea t No - 2)
24	3687 4/20 24	23.04 .2024	ABLA PL- 3438	SRINIBASH MOHANTY	C.O .	COUR T NO.	Order Dtd. 2024-04-19	BAIL -1	(S ea t

			/2024			2			No-6)
25	36875/2024	23.04.2024	ABLA PL-3419/2024	BP PANI	C.O.	COURT NO. 2	Order Dtd. 2024-04-19		(Seat No-6)
26	36876/2024	23.04.2024	ABLA PL-3441/2024	M K PANI	C.O.	COURT NO. 2	Order Dtd. 2024-04-19		(Seat No-6)
27	36879/2024	23.04.2024	WPC (TAC) - 59/2016	UMAKANTA CHHOTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	OA Branch	(Seat No-1)
28	36880/2024	23.04.2024	WP (C) - 9424/2024	HIMANSHU SEKHAR PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANCH-6	(Seat No-25)
29	36881/2024	23.04.2024	WPC (OAC) - 723/2017	A.K. JATI	C.O.	COURT NO. 2	Order Dtd. 2024-04-18	OA Branch	(Seat No-1)
30	36882/2024	23.04.2024	WP (C) - 9456/2024	H K DASH	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANCH-6	(Seat No-25)
31	36883/2024	23.04.2024	WP (C) - 9187/2024	B.K. DAS	C.O.	COURT NO. 1	Order Dtd. 2024-04-24	WRIT BRANCH-3	(Seat No-11)
32	36884/2024	23.04.2024	WP (C) - 9450/2024	H K DASH	C.O.	COURT NO. 1	Order Dtd. 2024-04-22	WRIT BRANCH-6	(Seat No-)

									25)
33	3688 5/20 24	23.04 .2024	WP (C))- 9419 /202 4	PRADIPTA KUMAR PATTANAYAK	C.O .	COUR T NO. 1	Order Dtd. 2024-04-22	WRIT BRAN CH-6	(S ea t No - 25)
34	3688 6/20 24	23.04 .2024	WP (C))- 3271 4/20 21	T. BAG	C.O .	COUR T NO. 1	Order Dtd. 2024-02-06	WRIT BRAN CH-8	(S ea t No - 39)
35	3688 7/20 24	23.04 .2024	MACA - 104/ 2024	J.R. DAS	C.O .	COUR T NO. 1	Order Dtd. 2024-03-17	MISC . APPE AL SEC.	(S ea t No - 1)
36	3688 8/20 24	23.04 .2024	WP (C))- 9447 /202 4	H K DASH	C.O .	COUR T NO. 1	Order Dtd. 2024-04-22	WRIT BRAN CH-6	(S ea t No - 25)
37	3688 9/20 24	23.04 .2024	WP (C))- 9638 /202 4	D.K. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2024-05-01	WRIT BRAN CH-1	(S ea t No - 1)
38	3689 0/20 24	23.04 .2024	WP (C))- 9406 /202 4	K RATH	C.O .	COUR T NO. 1	Order Dtd. 2024-04-22	WRIT BRAN CH-6	(S ea t No - 25)
39	3689 1/20 24	23.04 .2024	WP (C))- 9567 /202 4	D. BISWAL	C.O .	COUR T NO. 1	Order Dtd. 2024-04-22	WRIT BRAN CH-8	(S ea t No - 29)
40	3689 2/20 24	23.04 .2024	WP (C))- 9271 /202	A. PANDA	C.O .	COUR T NO. 1	Order Dtd. 2024-04-22	WRIT BRAN CH-4	(S ea t No

			4						-38)
41	3689 3/20 24	23.04 .2024	ABLA PL- 3464 /202 4	S MOHANTY	C.O .	COUR T NO. 2	Order Dtd. 2024-04-19		(S ea t No - 38)
42	3689 4/20 24	23.04 .2024	ABLA PL- 3474 /202 4	MR DAS	C.O .	COUR T NO. 2	Order Dtd. 2024-04-19		(S ea t No - 38)
43	3689 5/20 24	23.04 .2024	ABLA PL- 3477 /202 4	HK PATRA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-19		(S ea t No - 38)
44	3689 6/20 24	23.04 .2024	WP (C) - 9270 /202 4	A. PANDA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22	WRIT BRAN CH-4	(S ea t No - 38)
45	3689 7/20 24	23.04 .2024	ABLA PL- 2304 /202 4	SN MISHRA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-19		(S ea t No - 38)
46	3689 8/20 24	23.04 .2024	RSA- 567/ 2023	B K MISHRA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-15		(S ea t No - 38)
47	3689 9/20 24	23.04 .2024	ABLA PL- 2272 /202 4	MR SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2024-04-19	BAIL -2	(S ea t No - 9)
48	3690 0/20	23.04 .2024	RSA- 567/	DILLIP KU SAHOO	C.O .	COUR T	Order Dtd. 2024-04-15		(S ea

	24		2023			NO. 2			t No - 9)
4 9	3690 1/20 24	23.04 .2024	WP (C))- 9336 /202 4	TUSHAR KANTA NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22	WRIT BRAN CH-5	(S ea t No - 22)
5 0	3690 2/20 24	23.04 .2024	WP (C))- 9274 /202 4	A. PANDA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22	WRIT BRAN CH-4	(S ea t No - 38)
5 1	3690 3/20 24	23.04 .2024	RSA- 409/ 2023	SARAT KU. PRADHAN	C.O .	COUR T NO. 2	Order Dtd. 2024-04-15		(S ea t No - 38)
5 2	3690 4/20 24	23.04 .2024	RSA- 304/ 2019	T. BAG	C.O .	COUR T NO. 2	Order Dtd. 2024-04-15	SECO ND APPE AL	(S ea t No - 4)
5 3	3690 5/20 24	23.04 .2024	RSA- 234/ 2022	S MOHARANA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-15	SECO ND APPE AL	(S ea t No - 1)
5 4	3690 6/20 24	23.04 .2024	RSA- 305/ 2019	T. BAG	C.O .	COUR T NO. 2	Order Dtd. 2024-04-15	SECO ND APPE AL	(S ea t No - 4)
5 5	3690 7/20 24	23.04 .2024	RSA- 110/ 2023	D NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2024-04-15	SECO ND APPE AL	(S ea t No - 5)
5 6	3690 8/20 24	23.04 .2024	RSA- 306/ 2019	T. BAG	C.O .	COUR T NO. 2	Order Dtd. 2024-04-15	SECO ND APPE AL	(S ea t No

									-4)
57	36909/2024	23.04.2024	RSA-219/2016	P C MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	SECND APPEAL	(Seat No - 4)
58	36910/2024	23.04.2024	RSA-304/2019	L.D. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	SECND APPEAL	(Seat No - 4)
59	36911/2024	23.04.2024	RSA-220/2016	P C MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	SECND APPEAL	(Seat No - 4)
60	36913/2024	23.04.2024	RSA-305/2019	L.D. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	SECND APPEAL	(Seat No - 4)
61	36914/2024	23.04.2024	RSA-243/2023	PITABAS NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	SECND APPEAL	(Seat No - 6)
62	36915/2024	23.04.2024	RSA-306/2019	L.D. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	SECND APPEAL	(Seat No - 4)
63	36916/2024	23.04.2024	CRLM P-573/2024	ARUN KU.JATI	C.O.	COURT NO. 2	Order Dtd. 2024-04-19	WRIT BRANCH-6	(Seat No - 35)
64	36917/2024	23.04.2024	RSA-243/2023	S MOHARANA	C.O.	COURT NO. 2	Order Dtd. 2024-04-15	SECND APPEAL	(Seat No - 6)
65	36918/2024	23.04.2024	WP(C)-	A. PANDA	C.O.	COURT	Order Dtd. 2024-04-22	WRIT BRANCH	(Seat No - 4)

	24		9275 /202 4			NO. 2		CH-4	t No - 38)
6 6	3692 0/20 24	23.04 .2024	WP (C) - 9400 /202 4	C R NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22	WRIT BRAN CH-5	(S ea t No - 22)
6 7	3692 1/20 24	23.04 .2024	WP (C) - 9276 /202 4	A. PANDA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22	WRIT BRAN CH-4	(S ea t No - 38)
6 8	3692 2/20 24	23.04 .2024	WP (C) - 9401 /202 4	K RATH	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22	WRIT BRAN CH-6	(S ea t No - 25)
6 9	3692 3/20 24	23.04 .2024	WP (C) - 9313 /202 4	A. PANDA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22	WRIT BRAN CH-5	(S ea t No - 22)
7 0	3692 4/20 24	23.04 .2024	WP (C) - 9467 /202 4	C R NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22	WRIT BRAN CH-6	(S ea t No - 25)
7 1	3692 6/20 24	23.04 .2024	WP (C) - 9321 /202 4	A. PANDA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22	WRIT BRAN CH-5	(S ea t No - 22)
7 2	3692 7/20 24	23.04 .2024	CONT C- 2711 /202 4	S SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22		(S ea t No - 22)

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73	36928/2024	23.04.2024	WP (C)-9327/2024	A. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANCH-5	(Seat No - 22)
74	36929/2024	23.04.2024	CONT C-2710/2024	S SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-22		(Seat No - 22)
75	36931/2024	23.04.2024	WP (C)-9225/2024	H.K. DASH	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANCH-4	(Seat No - 38)
76	36932/2024	23.04.2024	CONT C-2709/2024	S SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-22		(Seat No - 38)
77	36933/2024	23.04.2024	WP (C)-9253/2024	H.K. DASH	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANCH-4	(Seat No - 38)
78	36934/2024	23.04.2024	CONT C-2708/2024	S SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-22		(Seat No - 38)
79	36936/2024	23.04.2024	WP (C)-9310/2024	A. PANDA	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRANCH-5	(Seat No - 22)
80	36937/2024	23.04.2024	CONT C-2707	S SAHOO	C.O.	COURT NO.	Order Dtd. 2024-04-22		(Seat

			/2024			2			No-22)
81	3693 8/2024	23.04 .2024	CONT C- 2706 /2024	S SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-22		(Seat No-22)
82	3693 9/2024	23.04 .2024	WP (C))- 9280 /2024	K. RATH	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRAN CH-4	(Seat No-38)
83	3694 1/2024	23.04 .2024	CONT C- 3056 /2024	PRADEEP KU. RATH	C.O.	COURT NO. 2	Order Dtd. 2024-04-22		(Seat No-38)
84	3694 2/2024	23.04 .2024	WP (C))- 9282 /2024	K. RATH	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRAN CH-4	(Seat No-38)
85	3694 3/2024	23.04 .2024	WP (C))- 9293 /2024	K. RATH	C.O.	COURT NO. 2	Order Dtd. 2024-04-22	WRIT BRAN CH-4	(Seat No-38)
86	3694 4/2024	23.04 .2024	CONT C- 2555 /2024	M M NAYAK	C.O.	COURT NO. 2	Order Dtd. 2024-04-22		(Seat No-38)
87	3694 5/2024	23.04 .2024	CONT C- 2604 /2024	S SAHOO	C.O.	COURT NO. 2	Order Dtd. 2024-04-22		(Seat No-38)

88	3694 6/20 24	23.04 .2024	CONT C- 2556 /202 4	M M NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22		(S ea t No - 38)
89	3694 7/20 24	23.04 .2024	CONT C- 2262 /202 4	AMIT KUMAR DAS	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22		(S ea t No - 38)
90	3694 8/20 24	23.04 .2024	CONT C- 2403 /202 4	PRADIPTA KUMAR PATTANAYAK	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22	CONT EMPT	(S ea t No - 9)
91	3694 9/20 24	23.04 .2024	CONT C- 9071 /202 3	DR PURUSOTTAM CHULI	C.O .	COUR T NO. 2	Order Dtd. 2024-04-22	CONT EMPT	(S ea t No - 5)
92	3695 0/20 24	23.04 .2024	CONT C- 1246 /202 4	B K BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2024-04-19		(S ea t No - 5)
93	3695 1/20 24	23.04 .2024	TRP (C)- 384/ 2021	M R BARIK	C.O .	COUR T NO. 1	Order Dtd. 2024-04-22	M.J. C.	(S ea t No - 6)
94	3695 2/20 24	23.04 .2024	TRP (C)- 384/ 2021	NIRANJAN SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2024-04-22	M.J. C.	(S ea t No - 6)
95	3695 3/20 24	23.04 .2024	BLAP L- 3036 /202 4	NIHAR RANJAN SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-08		(S ea t No - 6)
96	3695 4/20 24	23.04 .2024	TRP (C)- 78/2	PINKY JENA	C.O .	COUR T NO.	Order Dtd. 2024-04-19	M.J. C.	(S ea t No - 6)

			024			2 OLD			No - 6)
9 7	3695 5/20 24	23.04 .2024	BLAP L- 3029 /202 4	NIHAR RANJAN SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-08		(S ea t No - 6)
9 8	3695 6/20 24	23.04 .2024	TRP (C)- 18/2 024	A K MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-19	M.J. C.	(S ea t No - 6)
9 9	3695 7/20 24	23.04 .2024	TRP (C)- 18/2 024	SUVENDU BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-19	M.J. C.	(S ea t No - 6)
1 0 0	3695 8/20 24	23.04 .2024	ABLA PL- 1471 9/20 23	BRAJA MOHAN SARANGI	C.O .	COUR T NO. 11	Order Dtd. 2024-04-22	BAIL -2	(S ea t No - 11)
1 0 1	3695 9/20 24	23.04 .2024	WP (C))- 8181 /202 4	S.K. PARIDA	C.O .	COUR T NO. 23	Order Dtd. 9999-12-31	WRIT BRAN CH-8	(S ea t No - 42)
1 0 2	3696 0/20 24	23.04 .2024	ABLA PL- 835/ 2024	ANIL SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2024-02-15		(S ea t No - 42)
1 0 3	3696 1/20 24	23.04 .2024	ABLA PL- 2240 /202 4	D PARIDA	C.O .	COUR T NO. 11	Order Dtd. 2024-04-22	BAIL -1	(S ea t No - 5)
1 0 4	3696 2/20 24	23.04 .2024	ABLA PL- 2241 /202 4	D PARIDA	C.O .	COUR T NO. 11	Order Dtd. 2024-04-22		(S ea t No -)

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105	36963/2024	23.04.2024	ABLA PL-2239/2024	D PARIDA	C.O.	COURT NO. 11	Order Dtd. 2024-04-22		(Seat No - 5)
106	36964/2024	23.04.2024	WP (C) - 9287/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-04-22	WRIT BRANCH-4	(Seat No - 38)
107	36965/2024	23.04.2024	CONT C-2636/2024	LAXMIDHAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024-04-19		(Seat No - 38)
108	36966/2024	23.04.2024	WP (C) - 9291/2024	BIJAY KUMAR BEHERA	C.O.	COURT NO. 11	Order Dtd. 2024-04-22	WRIT BRANCH-4	(Seat No - 38)
109	36967/2024	23.04.2024	BLAP L-379/2023	PRATAP SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04-19	BAIL -1	(Seat No - 5)
110	36968/2024	23.04.2024	BLAP L-380/2023	PRATAP SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04-19	BAIL -1	(Seat No - 5)
111	36969/2024	23.04.2024	WP (C) - 9307/2024	C.R. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2024-04-22	WRIT BRANCH-5	(Seat No - 22)
112	36970/2024	23.04.2024	WP (C) - 9186/2024	M R SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-04-22	WRIT BRANCH-3	(Seat No - 11)

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1 1 3	3697 1/20 24	23.04 .2024	WP (C))- 9208 /202 4	S.K. RATH	C.O .	COUR T NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRAN CH-4	(S ea t No - 38)
1 1 4	3697 2/20 24	23.04 .2024	BLAP L- 3398 /202 4	SAPAN KUMAR LENKA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-18		(S ea t No - 38)
1 1 5	3697 3/20 24	23.04 .2024	WP (C))- 9269 /202 4	D. SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-22	WRIT BRAN CH-4	(S ea t No - 38)
1 1 6	3697 4/20 24	23.04 .2024	WP (C))- 9203 /202 4	D. SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-22	WRIT BRAN CH-4	(S ea t No - 38)
1 1 7	3697 5/20 24	23.04 .2024	BLAP L- 6744 /202 3	S SAMAL	C.O .	COUR T NO. 17	Order Dtd. 2024-04-18	BAIL -1	(S ea t No - 2)
1 1 8	3697 6/20 24	23.04 .2024	BLAP L- 3428 /202 4	S. SAHU	C.O .	COUR T NO. 17	Order Dtd. 2024-04-19		(S ea t No - 2)
1 1 9	3697 7/20 24	23.04 .2024	WP (C))- 9201 /202 4	D. SAMAL	C.O .	COUR T NO. 17	Order Dtd. 2024-04-22	WRIT BRAN CH-4	(S ea t No - 38)
1 2 0	3697 8/20 24	23.04 .2024	ABLA PL- 745/ 2024	A SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2024-04-22	BAIL -2	(S ea t No -)

									11)
1 2 1	3697 9/20 24	23.04 .2024	ABLA PL- 2146 /202 4	A SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2024-04-22		(S ea t No - 11)
1 2 2	3698 0/20 24	23.04 .2024	WP (C) - 9216 /202 4	N.K. ROUT	C.O .	COUR T NO. 11	Order Dtd. 2024-04-22	WRIT BRAN CH-4	(S ea t No - 38)
1 2 3	3698 1/20 24	23.04 .2024	BLAP L- 971/ 2024	RB MISHRA	C.O .	COUR T NO. 11	Order Dtd. 2024-04-22		(S ea t No - 38)
1 2 4	3698 2/20 24	23.04 .2024	WP (C) - 9278 /202 4	ANIL KUMAR DAS	C.O .	COUR T NO. 11	Order Dtd. 2024-04-22	WRIT BRAN CH-4	(S ea t No - 38)
1 2 5	3698 3/20 24	23.04 .2024	BLAP L- 2010 /202 4	KC SWAIN	C.O .	COUR T NO. 11	Order Dtd. 2024-04-22		(S ea t No - 38)
1 2 6	3698 4/20 24	23.04 .2024	WP (C) - 9273 /202 4	ANIL KUMAR DAS	C.O .	COUR T NO. 11	Order Dtd. 2024-04-22	WRIT BRAN CH-4	(S ea t No - 38)
1 2 7	3698 5/20 24	23.04 .2024	BLAP L- 3436 /202 4	MADAN DAS	C.O .	COUR T NO. 11	Order Dtd. 2024-04-19	BAIL -2	(S ea t No - 8)
1 2 8	3698 6/20 24	23.04 .2024	WP (C) - 5780	RANJIT SAMAL	C.O .	COUR T NO.	Order Dtd. 2024-03-14	WRIT BRAN CH-4	(S ea t

			/2024			2 OLD			No-17)
1 2 9	3698 7/20 24	23.04 .2024	BLAP L- 3444 /2024	ACHYUTANAN DA PATTANAIAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-19		(S ea t No - 17)
1 3 0	3698 8/20 24	23.04 .2024	BLAP L- 3462 /2024	K. K. NATH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-19		(S ea t No - 17)
1 3 1	3698 9/20 24	23.04 .2024	WP (C) - 9440 /2024	T. SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-22	WRIT BRAN CH-6	(S ea t No - 25)
1 3 2	3699 0/20 24	23.04 .2024	WP (C) - 9196 /2024	D. SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-22	WRIT BRAN CH-3	(S ea t No - 11)
1 3 3	3699 1/20 24	23.04 .2024	BLAP L- 3463 /2024	PUSPANJALI DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-19		(S ea t No - 11)
1 3 4	3699 2/20 24	23.04 .2024	WA- 746/ 2022	G. BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-03-17	WRIT APPE AL	(S ea t No - 2)
1 3 5	3699 3/20 24	23.04 .2024	ABLA PL- 3465 /2024	SUBRATA PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-19		(S ea t No - 2)
1 3	3699 4/20	23.04 .2024	ABLA PL-	L. D. SAHU	C.O .	COUR T	Order Dtd. 2024-04-19	BAIL -1	(S ea

6	24		3472 /202 4			NO. 2 OLD			t No - 1)
1 3 7	3699 5/20 24	23.04 .2024	ABLA PL- 3421 /202 4	MANAS RANJAN SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-19		(S ea t No - 1)
1 3 8	3699 6/20 24	23.04 .2024	ABLA PL- 3424 /202 4	BYOMAKESH TRIPATHY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-19	BAIL -1	(S ea t No - 1)
1 3 9	3699 7/20 24	23.04 .2024	ABLA PL- 3425 /202 4	P. K. MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-19	BAIL -1	(S ea t No - 5)
1 4 0	3699 8/20 24	23.04 .2024	ABLA PL- 3426 /202 4	R. K. BARIK	C.O .	COUR T NO. 2	Order Dtd. 2024-04-19	BAIL -1	(S ea t No - 5)
1 4 1	3699 9/20 24	23.04 .2024	ABLA PL- 3427 /202 4	B. TRIPATHY	C.O .	COUR T NO. 2	Order Dtd. 2024-04-19	BAIL -1	(S ea t No - 4)
1 4 2	3700 0/20 24	23.04 .2024	ABLA PL- 3446 /202 4	GYANA RANJAN PATRA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-19		(S ea t No - 4)
1 4 3	3700 1/20 24	23.04 .2024	ABLA PL- 3454 /202 4	GYANA RANJAN PATRA	C.O .	COUR T NO. 2	Order Dtd. 2024-04-19		(S ea t No - 4)
1 4 4	3700 2/20 24	23.04 .2024	ABLA PL- 3447 /202 4	LAMBODOR ACHARI	C.O .	COUR T NO. 2	Order Dtd. 2024-04-19		(S ea t No - 4)
1	3700	23.04	ABLA	PABITRA	C.O	COUR	Order Dtd. 2024-04-19	BAIL	(S

45	3/2024	.2024	PL-3458/2024	KUMAR MOHANTY	.	T NO. 2		-1	eat No - 1)
146	37004/2024	23.04.2024	ABLA PL-3459/2024	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2024-04-19	BAIL -1	(Seat No - 6)
147	37004/2024	23.04.2024	ABLA PL-3460/2024	P. K. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-19	BAIL -1	(Seat No - 6)
148	37004/2024	23.04.2024	ABLA PL-3462/2024	JYOTI PRAKASH KAR	C.O.	COURT NO. 2	Order Dtd. 2024-05-17	BAIL -1	(Seat No - 5)
149	37004/2024	23.04.2024	ABLA PL-3467/2024	B. DAS	C.O.	COURT NO. 2	Order Dtd. 2024-04-19		(Seat No - 5)
150	37004/2024	23.04.2024	ABLA PL-3470/2024	P. K. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-19		(Seat No - 5)
151	37004/2024	23.04.2024	ABLA PL-3475/2024	BYOMAKESH TRIPATHY	C.O.	COURT NO. 2	Order Dtd. 2024-04-19		(Seat No - 5)
152	37010/2024	23.04.2024	ABLA PL-3476/2024	P. L. MISHRA	C.O.	COURT NO. 2	Order Dtd. 2024-04-19	BAIL -1	(Seat No - 1)
153	37011/2024	23.04.2024	ABLA PL-3463/2024	T. SETHI	C.O.	COURT NO. 2	Order Dtd. 2024-04-19		(Seat No - 1)

154	37014/2024	23.04.2024	CRLM C-1103/2024	DEBENDRA SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-04-22	CRIMINAL MISC	(Seat No - 7)
155	37015/2024	23.04.2024	CRLM C-1242/2024	GANESH CH. JENA	C.O.	COURT NO. 15	Order Dtd. 2024-06-25		(Seat No - 7)
156	37016/2024	23.04.2024	CRLM C-974/2024	P K DASH	C.O.	COURT NO. 15	Order Dtd. 2024-07-18		(Seat No - 7)
157	37017/2024	23.04.2024	CRLM C-245/2024	BIJAY KUMAR MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-22		(Seat No - 7)
158	37018/2024	23.04.2024	CRLM C-1271/2024	T N CHOUDHURY	C.O.	COURT NO. 15	Order Dtd. 2024-04-30		(Seat No - 7)
159	37019/2024	23.04.2024	CRLM C-801/2024	PARTHA SARATHI DAS	C.O.	COURT NO. 15	Order Dtd. 2024-04-22	CRIMINAL MISC	(Seat No - 2)
160	37021/2024	23.04.2024	CRLM C-1279/2024	GYANENDRA CHANDRA SWAIN	C.O.	COURT NO. 15	Order Dtd. 2024-04-22		(Seat No - 2)
161	37023/2024	23.04.2024	CRLM C-1921/2023	D D MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-04-15	CRIMINAL MISC	(Seat No - 2)
162	37025/2024	23.04.2024	CRLM C-1921/2023	TAPAN KU. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-04-15	CRIMINAL MISC	(Seat No - 2)

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1 6 3	3702 6/20 24	23.04 .2024	CRLM C- 236/ 2024	R K BEHERA	C.O .	COUR T NO. 15	Order Dtd. 2024-04-15		(S ea t No - 2)
1 6 4	3702 8/20 24	23.04 .2024	CRLR EV- 634/ 2011	P K MISHRA	C.O .	COUR T NO. 15	Order Dtd. 2024-04-15	CRIM INAL REVI SION	(S ea t No - 5)
1 6 5	3703 1/20 24	23.04 .2024	CRLR EV- 544/ 2011	M K MOHANTY	C.O .	COUR T NO. 15	Order Dtd. 2024-04-15	CRIM INAL REVI SION	(S ea t No - 5)
1 6 6	3703 2/20 24	23.04 .2024	CRLR EV- 929/ 2013	K K NATH	C.O .	COUR T NO. 15	Order Dtd. 2024-04-15	CRIM INAL REVI SION	(S ea t No - 2)
1 6 7	3703 4/20 24	23.04 .2024	CRLR EV- 324/ 2011	JYOTISH RANJAN DAS	C.O .	COUR T NO. 15	Order Dtd. 2024-04-15	CRIM INAL REVI SION	(S ea t No - 3)
1 6 8	3703 6/20 24	23.04 .2024	CRLR EV- 280/ 2011	RAKESH SAMAL	C.O .	COUR T NO. 15	Order Dtd. 2024-04-15	CRIM INAL REVI SION	(S ea t No - 1)
1 6 9	3703 8/20 24	23.04 .2024	CRLM C- 1202 /202 4	B S SWAIN	C.O .	COUR T NO. 15	Order Dtd. 2024-04-22		(S ea t No - 1)
1 7 0	3703 9/20 24	23.04 .2024	ABLA PL- 3162 /202 4	S MISHRA	C.O .	COUR T NO. 15	Order Dtd. 2024-04-22	BAIL -1	(S ea t No - 6)
1 7 1	3704 2/20 24	23.04 .2024	ABLA PL- 2705 /202	BK BEHERA	C.O .	COUR T NO. 15	Order Dtd. 2024-04-22	BAIL -2	(S ea t No

			4						-9)
172	37044/2024	23.04.2024	ABLA PL-3113/2024	A PARIDA	C.O.	COURT NO. 15	Order Dtd. 2024-04-22		(Seat No - 9)
173	37046/2024	23.04.2024	ABLA PL-3164/2024	M NAIK	C.O.	COURT NO. 15	Order Dtd. 2024-04-10	BAIL -1	(Seat No - 6)
174	37050/2024	23.04.2024	CRLM C-1187/2024	B BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-04-22	CRIMINAL MISC	(Seat No - 7)
175	37053/2024	23.04.2024	CRLM C-1203/2024	B BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-04-22		(Seat No - 7)
176	37055/2024	23.04.2024	CRLM C-1117/2024	R K BARIK	C.O.	COURT NO. 15	Order Dtd. 2024-04-22	CRIMINAL MISC	(Seat No - 7)
177	37057/2024	23.04.2024	CRLM C-1107/2024	BISWARANJAN DALAI	C.O.	COURT NO. 15	Order Dtd. 2024-04-22	CRIMINAL MISC	(Seat No - 7)
178	37059/2024	23.04.2024	WP(C)-14765/2024	S. C. DASH	C.O.	COURT NO. 15	Order Dtd. 2024-04-22	WRIT BRANCH-4	(Seat No - 38)
179	37060/2024	23.04.2024	CRLM C-1081/2024	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-05-07	CRIMINAL MISC	(Seat No - 6)
180	37061/2024	23.04.2024	CRLM C-	CHIRANJAYA MOHANTY	C.O.	COURT	Order Dtd. 2024-04-08	CRIMINAL	(Seat

0	24		899/ 2024			NO. 15		MISC	t No - 2)
1 8 1	3706 2/20 24	23.04 .2024	WP (C))- 1476 6/20 12	S. C. DASH	C.O .	COUR T NO. 15	Order Dtd. 2024-04-22	WRIT BRAN CH-4	(S ea t No - 38)
1 8 2	3706 4/20 24	23.04 .2024	CRLM C- 711/ 2024	H K DASH	C.O .	COUR T NO. 15	Order Dtd. 2024-03-13	CRIM INAL MISC	(S ea t No - 3)
1 8 3	3706 5/20 24	23.04 .2024	WP (C))- 9272 /202 4	S. M. SINGH	C.O .	COUR T NO. 15	Order Dtd. 2024-04-22	WRIT BRAN CH-4	(S ea t No - 38)
1 8 4	3706 7/20 24	23.04 .2024	WP (C))- 9155 /202 4	S. M. SINGH	C.O .	COUR T NO. 15	Order Dtd. 2024-04-22	WRIT BRAN CH-3	(S ea t No - 11)
1 8 5	3706 9/20 24	23.04 .2024	WP (C))- 8884 /201 2	G. C. JENA	C.O .	COUR T NO. 15	Order Dtd. 2024-04-22	WRIT BRAN CH-1	(S ea t No - 3)
1 8 6	3707 0/20 24	23.04 .2024	WP (C))- 8884 /201 2	M. DAS	C.O .	COUR T NO. 15	Order Dtd. 2024-04-22	WRIT BRAN CH-1	(S ea t No - 3)
1 8 7	3707 1/20 24	23.04 .2024	CRLM C- 844/ 2024	K K MANGARAJ	C.O .	COUR T NO. 15	Order Dtd. 2024-04-22	CRIM INAL MISC	(S ea t No - 2)
1 8 8	3707 3/20 24	23.04 .2024	CMP- 279/ 2024	A. SAHOO	C.O .	COUR T NO. 15	Order Dtd. 2024-04-22	WRIT BRAN CH-8	(S ea t No

									-39)
189	3707 4/20 24	23.04 .2024	CRLM C- 937/ 2024	B S SWAIN	C.O .	COUR T NO. 15	Order Dtd. 2024-04-22		(Seat No- 39)
190	3707 6/20 24	23.04 .2024	CRLM C- 960/ 2024	M K PANI	C.O .	COUR T NO. 15	Order Dtd. 2024-04-22		(Seat No- 39)
191	3707 7/20 24	23.04 .2024	CMP- 281/ 2024	H. K. MOHANTA	C.O .	COUR T NO. 20	Order Dtd. 2024-08-16	WRIT BRAN CH-8	(Seat No- 39)
192	3707 9/20 24	23.04 .2024	CRLM C- 2218 /202 3	P K MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2024-05-15	CRIM INAL MISC	(Seat No- 3)
193	3708 0/20 24	23.04 .2024	CMP- 274/ 2024	A. MOHANTY	C.O .	COUR T NO. 20	Order Dtd. 2024-08-13	WRIT BRAN CH-8	(Seat No- 39)
194	3708 1/20 24	23.04 .2024	CRLM C- 826/ 2023	M NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2024-05-15	CRIM INAL MISC	(Seat No- 5)
195	3708 2/20 24	23.04 .2024	CMP- 1378 /202 2	H. JENA	C.O .	COUR T NO. 11	Order Dtd. 2024-04-22	WRIT BRAN CH-4	(Seat No- 38)
196	3708 4/20 24	23.04 .2024	CRLM C- 5474	A CH BEHERA	C.O .	COUR T NO.	Order Dtd. 2024-04-22	CRIM INAL MISC	(Seat No- 38)

			/2023			15			No-7)
197	37085/2024	23.04.2024	CMP-990/2016	P. K. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-04-22	WRIT BRANCH-7	(Seat No-18)
198	37087/2024	23.04.2024	CRLM C-3676/2023	P K MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-06-20	CRIMINAL MISC	(Seat No-5)
199	37089/2024	23.04.2024	CMP-990/2016	KSHITISH	C.O.	COURT NO. 15	Order Dtd. 2024-04-22	WRIT BRANCH-7	(Seat No-18)
200	37090/2024	23.04.2024	CMP-324/2024	S. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-04-22	WRIT BRANCH-1	(Seat No-30)
201	37092/2024	23.04.2024	RPFA M-265/2023	N. ROUT	C.O.	COURT NO. 20	Order Dtd. 2024-08-20	FIRST APPEAL	(Seat No-5)
202	37094/2024	23.04.2024	FAO-498/2022	H. JENA	C.O.	COURT NO. 20	Order Dtd. 2024-04-22	MISC . APPEAL SEC.	(Seat No-5)
203	37096/2024	23.04.2024	RVWP ET-45/2024	P. K. PAL	C.O.	COURT NO. 20	Order Dtd. 2024-04-22		(Seat No-5)
204	37109/2024	23.04.2024	ABLA PL-2806/2024	BALARAM SINGH	C.O.	COURT NO. 20	Order Dtd. 2024-04-22		(Seat No-

									5)
205	3711 2/20 24	23.04 .2024	CRLM C- 1264 /202 4	M. MOHANTY	C.O .	COUR T NO. 20	Order Dtd. 2024-04-22		(S ea t No - 5)
206	3711 8/20 24	23.04 .2024	ABLA PL- 212/ 2022	D. MOHAPATRA	C.O .	COUR T NO. 20	Order Dtd. 2024-04-18	BAIL -2	(S ea t No - 17)
207	3711 9/20 24	23.04 .2024	CONT C- 2449 /202 4	A.K. PANDA	C.O .	COUR T NO. 20	Order Dtd. 2024-04-19		(S ea t No - 17)
208	3712 0/20 24	23.04 .2024	CONT C- 2425 /202 4	M.R. ROUTRAY	C.O .	COUR T NO. 20	Order Dtd. 2024-04-19	CONT EMPT	(S ea t No - 1)
209	3712 1/20 24	23.04 .2024	WP (C) - 8535 /202 4	B.D. BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRAN CH-5	(S ea t No - 47)
210	3712 2/20 24	23.04 .2024	WP (C) - 3727 /202 4	D D MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-22	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
211	3712 3/20 24	23.04 .2024	WP (C) - 9402 /202 4	N.K. ROUT	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-22	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 4)
212	3712 4/20 24	23.04 .2024	WP (C) - 3727	TAPAN KU. NAYAK	C.O .	COUR T NO.	Order Dtd. 2024-04-22	WRIT BRAN CH	(S ea t

			/2024			2 OLD		(DIVISION BENCH-2)	No-111)
213	37125/2024	23.04.2024	WP (C)-9414/2024	J. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
214	37126/2024	23.04.2024	WP (C)-9619/2019	R CH ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
215	37127/2024	23.04.2024	WP (C)-9417/2024	M.R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
216	37128/2024	23.04.2024	WP (C)-9994/2021	K K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)
217	37129/2024	23.04.2024	WP (C)-9420/2024	B.K. PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-104)
218	37130/2024	23.04.2024	WP (C)-3343/2024	S K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-04-19	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)

219	3713 1/20 24	23.04 .2024	WP (C))- 9420 /202 4	P.K. SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-22	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 4)
220	3713 2/20 24	23.04 .2024	WP (C))- 2828 7/20 13	SAROJ KU. PARIDA	C.O .	COUR T NO. 9	Order Dtd. 2024-04-19	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 10 9)
221	3713 3/20 24	23.04 .2024	WP (C))- 1110 0/20 22	P C DAS	C.O .	COUR T NO. 9	Order Dtd. 2024-04-19	WRIT BRAN CH (DIV ISIO N BENC H-3)	(S ea t No - 11 8)
222	3713 4/20 24	23.04 .2024	WP (C))- 9475 /202 4	S.D. JENA	C.O .	COUR T NO. 9	Order Dtd. 2024-04-22	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 4)
223	3713 5/20 24	23.04 .2024	WP (C))- 7087 /202 4	TAPAN KU. NAYAK	C.O .	COUR T NO. 9	Order Dtd. 2024-04-22	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 2)
224	3713 6/20 24	23.04 .2024	WP (C))- 9476 /202 4	S.D. JENA	C.O .	COUR T NO. 9	Order Dtd. 2024-04-22	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 4)
225	3713 7/20 24	23.04 .2024	WP (C))- 7090 /202 4	TAPAN KU. NAYAK	C.O .	COUR T NO. 9	Order Dtd. 2024-04-22	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 4)

								BENCH-1)	2)
226	37138/2024	23.04.2024	WP(C)-9484/2024	M.R. BARIK	C.O.	COURT NO. 9	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 104)
227	37139/2024	23.04.2024	WP(C)-22413/2023	P.K. DASH	C.O.	COURT NO. 20	Order Dtd. 2024-06-25	WRIT BRANCH-8	(Seat No - 56)
228	37140/2024	23.04.2024	WP(C)-24492/2019	A K MISHRA	C.O.	COURT NO. 20	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 114)
229	37141/2024	23.04.2024	WP(C)-9706/2017	P K MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 111)
230	37142/2024	23.04.2024	WP(C)-9522/2024	T. BAG	C.O.	COURT NO. 20	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 105)
231	37143/2024	23.04.2024	WP(C)-9705/2017	P K MALLICK	C.O.	COURT NO. 20	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH-2)	(Seat No - 111)
232	37144/2024	23.04.2024	WP(C)-9550/202	M. DAS	C.O.	COURT NO. 20	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION	(Seat No

			4					ISIO N BENC H-1)	- 10 5)
2 3 3	3714 5/20 24	23.04 .2024	WP (C) - 5958 /201 8	S K DASH	C.O .	COUR T NO. 20	Order Dtd. 2024-04-22	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 8)
2 3 4	3714 6/20 24	23.04 .2024	WP (C) - 9685 /202 4	S. MISHRA	C.O .	COUR T NO. 20	Order Dtd. 2024-04-22	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 6)
2 3 5	3714 7/20 24	23.04 .2024	WP (C) - 9142 /202 4	SARAT CHANDRA MEKAP	C.O .	COUR T NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRAN CH-3	(S ea t No - 11)
2 3 6	3714 8/20 24	23.04 .2024	WP (C) - 2364 3/20 21	M/S MITHUN DAS, K.HUSSAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-04-26	WRIT BRAN CH-6	(S ea t No - 26)
2 3 7	3714 9/20 24	23.04 .2024	WP (C) - 2201 1/20 23	MITHUN DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRAN CH-4	(S ea t No - 17)
2 3 8	3715 0/20 24	23.04 .2024	MATA - 25/2 024	M.BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2024-04-19	FIRS T APPE AL	(S ea t No - 5)
2 3 9	3715 1/20 24	23.04 .2024	ABLA PL- 844/ 2024	P C MISHRA	C.O .	COUR T NO. 11	Order Dtd. 2024-04-15		(S ea t No - 5)

240	3715 2/20 24	23.04 .2024	WP(C))- 9657 /201 9	L. MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2024-04-19	WRIT BRAN CH-1	(S ea t No - 30)
241	3715 3/20 24	23.04 .2024	WP(C))- 9657 /201 9	S.K. BEHERA	C.O .	COUR T NO. 11	Order Dtd. 2024-04-19	WRIT BRAN CH-1	(S ea t No - 30)
242	3715 4/20 24	23.04 .2024	WP(C))- 7636 /201 3	Y. DAS	C.O .	COUR T NO. 11	Order Dtd. 2024-03-13	WRIT BRAN CH-6	(S ea t No - 16)
243	3715 5/20 24	23.04 .2024	WP(C))- 8920 /202 4	A. DAS	C.O .	COUR T NO. 6	Order Dtd. 2024-05-08	WRIT BRAN CH-1	(S ea t No - 31)
244	3715 6/20 24	23.04 .2024	WP(C))- 8905 /202 4	A. DAS	C.O .	COUR T NO. 6	Order Dtd. 2024-05-08	WRIT BRAN CH-1	(S ea t No - 31)
245	3715 7/20 24	23.04 .2024	WP(C))- 8908 /202 4	A. DAS	C.O .	COUR T NO. 6	Order Dtd. 2024-05-08	WRIT BRAN CH-1	(S ea t No - 31)
246	3715 8/20 24	23.04 .2024	WP(C))- 2420 5/20 17	B.R. SENAPATI	C.O .	COUR T NO. 6	Order Dtd. 2024-04-19	WRIT BRAN CH-1	(S ea t No - 1)
247	3715 9/20 24	23.04 .2024	WP(C))- 4446 /201 8	R.R.DAS	C.O .	COUR T NO. 6	Order Dtd. 2024-04-19	WRIT BRAN CH-7	(S ea t No -

									18)
248	3716 0/20 24	23.04 .2024	BLAP L- 1853 /202 4	P. K. BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-03-20		(S ea t No - 18)
249	3716 1/20 24	23.04 .2024	ABLA PL- 286/ 2024	AK NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-16	BAIL -2	(S ea t No - 9)
250	3716 2/20 24	23.04 .2024	RSA- 64/2 003	M.R BADAJENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-18	SECO ND APPE AL	(S ea t No - 4)
251	3716 3/20 24	23.04 .2024	RSA- 64/2 003	M/S. P.V.RAMDAS ,MR.S.S.RA O	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-18	SECO ND APPE AL	(S ea t No - 4)
252	3716 4/20 24	23.04 .2024	RSA- 64/2 003	P.K. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-18	SECO ND APPE AL	(S ea t No - 4)
253	3716 5/20 24	23.04 .2024	SA- 148/ 2001	T.K. MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-23	SECO ND APPE AL	(S ea t No - 4)
254	3716 6/20 24	23.04 .2024	RSA- 275/ 2015	M. MISHRA	C.O .	COUR T NO. 21	Order Dtd. 2024-07-04	SECO ND APPE AL	(S ea t No - 7)
255	3716 7/20 24	23.04 .2024	WP (C) - 5956 /201 8	S. K. DAS	C.O .	COUR T NO. 21	Order Dtd. 2024-04-22	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 8)

256	37168/2024	23.04.2024	WP (C)-5955/2018	S. K. DASH	C.O.	COURT NO. 21	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 108)
257	37169/2024	23.04.2024	WP (C)-5957/2018	S. K. DASH	C.O.	COURT NO. 21	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 108)
258	37170/2024	23.04.2024	WP (C)-5960/2018	S. K. DASH	C.O.	COURT NO. 21	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 108)
259	37174/2024	23.04.2024	CRLM C-1240/2024	H.K. PATRA	C.O.	COURT NO. 21	Order Dtd. 2024-04-22		(Seat No - 108)
260	37175/2024	23.04.2024	CRLM C-1132/2024	B.B. MALLICK	C.O.	COURT NO. 21	Order Dtd. 2024-04-22	CRIMINAL MISC	(Seat No - 7)
261	37176/2024	23.04.2024	CRLM C-1198/2024	J. PARDHAN	C.O.	COURT NO. 21	Order Dtd. 2024-04-22	CRIMINAL MISC	(Seat No - 7)
262	37177/2024	23.04.2024	CRLM C-1138/2024	J. PARDHAN	C.O.	COURT NO. 21	Order Dtd. 2024-04-22	CRIMINAL MISC	(Seat No - 7)
263	37178/2024	23.04.2024	CRLM C-709/2024	M.R. SAHOO	C.O.	COURT NO. 21	Order Dtd. 2024-04-09	CRIMINAL MISC	(Seat No - 7)

									-3)
264	37179/2024	23.04.2024	CRLM C-1154/2024	A.K. MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2024-04-22	CRIMINAL MISC	(Seat No - 7)
265	37180/2024	23.04.2024	CRLM C-700/2024	S.S. PASAYAT	C.O.	COURT NO. 21	Order Dtd. 2024-04-22	CRIMINAL MISC	(Seat No - 1)
266	37182/2024	23.04.2024	CRLM C-994/2024	A. MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2024-07-15		(Seat No - 1)
267	37183/2024	23.04.2024	CRLM C-5199/2023	MOHAN KUMAR SAHU	C.O.	COURT NO. 15	Order Dtd. 2024-04-22	CRIMINAL MISC	(Seat No - 4)
268	37185/2024	23.04.2024	CRLM C-5245/2023	S.K. PARIDA	C.O.	COURT NO. 15	Order Dtd. 2024-04-22	CRIMINAL MISC	(Seat No - 5)
269	37187/2024	23.04.2024	CONT C-9089/2023	BIKRAM SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-19	CONT EMPT	(Seat No - 5)
270	37188/2024	23.04.2024	CRLM C-1032/2024	S.P. SAMANTA	C.O.	COURT NO. 1	Order Dtd. 2024-04-22	CRIMINAL MISC	(Seat No - 6)
271	37189/2024	23.04.2024	CONT C-9087/2023	BIKRAM SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-04-19	CONT EMPT	(Seat No - 5)
272	37191/2024	23.04.2024	CONT C-9088	BIKRAM SAMAL	C.O.	COURT NO.	Order Dtd. 2024-04-19	CONT EMPT	(Seat

			/2023			1			No-5)
273	37204/2024	23.04.2024	CRLA-81/2011	S.R. PANI	C.O.	COURT NO. 1	Order Dtd. 2024-04-22	CRIMINAL APPEAL	(Seat No-11)
274	37206/2024	23.04.2024	CRLA-356/2024	S.DASH	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-10)
275	37208/2024	23.04.2024	CRLA-17/2024	D. MITRA	C.O.	COURT NO. 5	Order Dtd. 2024-09-23	CRIMINAL APPEAL	(Seat No-10)
276	37209/2024	23.04.2024	CRLA-1206/2023	M. R. BARIK	C.O.	COURT NO. 5	Order Dtd. 2024-09-23	CRIMINAL APPEAL	(Seat No-9)
277	37211/2024	23.04.2024	CRLA-356/2024	S. DASH	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Seat No-10)
278	37212/2024	23.04.2024	ABLA PL-16132/2022	D. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2023-07-20	BAIL-1	(Seat No-6)
279	37214/2024	23.04.2024	ABLA PL-16131/2022	D. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2023-07-20	BAIL-1	(Seat No-6)
280	37215/2024	23.04.2024	WP(C)-8679/202	P. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2024-04-22	WRIT BRANCH (DIV	(Seat No

			4					ISIO N BENC H-3)	- 11 9)
2 8 1	3721 6/20 24	23.04 .2024	ABLA PL- 7075 /202 2	M. R. ROUTRAY	C.O .	COUR T NO. 7	Order Dtd. 2024-04-22	BAIL -2	(S ea t No - 17)
2 8 2	3721 8/20 24	23.04 .2024	ABLA PL- 1405 7/20 16	A. KALASH	C.O .	COUR T NO. 7	Order Dtd. 2016-12-07		(S ea t No - 17)
2 8 3	3722 0/20 24	23.04 .2024	WP (C) - 4292 9/20 23	M. R. ROUTRAY	C.O .	COUR T NO. 7	Order Dtd. 2024-04-22	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 3)
2 8 4	3722 2/20 24	23.04 .2024	WP (C) - 7120 /202 4	M.R. BARIK	C.O .	COUR T NO. 7	Order Dtd. 2024-04-22	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 3)
2 8 5	3722 4/20 24	23.04 .2024	WP (C) - 2029 /202 4	P. K. DASH	C.O .	COUR T NO. 7	Order Dtd. 2024-04-22	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 6)
2 8 6	3722 6/20 24	23.04 .2024	WP (C) - 7125 /202 4	M.R. BARIK	C.O .	COUR T NO. 7	Order Dtd. 2024-04-22	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 3)
2 8 7	3722 8/20 24	23.04 .2024	WP (C) - 7125	P.K. DAS	C.O .	COUR T NO.	Order Dtd. 2024-04-22	WRIT BRAN CH	(S ea t

			/2024			7		(DIVISION BENCH-1)	No-103)
288	37229/2024	23.04.2024	WP(C)-6881/2024	P. K. ROUSTRAY	C.O.	COURT NO. 7	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-123)
289	37230/2024	23.04.2024	WP(C)-7120/2024	P.K. DAS	C.O.	COURT NO. 7	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-103)
290	37232/2024	23.04.2024	WP(C)-9238/2024	S. K. PARIDA	C.O.	COURT NO. 7	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
291	37233/2024	23.04.2024	WP(C)-9238/2024	P. K. DASH	C.O.	COURT NO. 7	Order Dtd. 2024-04-22	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-102)
292	37234/2024	23.04.2024	ABLA PL-3437/2024	S. CHOUDHURY	C.O.	COURT NO. 7	Order Dtd. 2024-04-19	BAIL-2	(Seat No-8)
293	37235/2024	23.04.2024	CRLR EV-578/2023	P.K. JENA	C.O.	COURT NO. 7	Order Dtd. 2024-04-22	CRIMINAL REVISION	(Seat No-5)
294	37236/2024	23.04.2024	ARBA-9/2017	BIKRAM BEHERA	C.O.	COURT NO. 22	Order Dtd. 2024-06-24	M.J.C.	(Seat No

									-1)
295	3724 1/20 24	23.04 .2024	WP (C))- 1281 9/20 21	M.R. ROUTRAY	C.O .	COUR T NO. 22	Order Dtd. 2024-04-22	WRIT BRAN CH-3	(S ea t No - 28)
296	3724 2/20 24	23.04 .2024	WP (C))- 9289 /202 4	A. K. PANDA	C.O .	COUR T NO. 22	Order Dtd. 2024-04-22	WRIT BRAN CH-4	(S ea t No - 38)
297	3724 3/20 24	23.04 .2024	WP (C))- 9471 /202 4	G.C. JENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRAN CH-6	(S ea t No - 25)
298	3724 4/20 24	23.04 .2024	WP (C))- 9160 /202 4	M. R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-22	WRIT BRAN CH-3	(S ea t No - 11)
299	3724 5/20 24	23.04 .2024	WP (C))- 9152 /202 4	N. K. ROUT	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-22	WRIT BRAN CH-3	(S ea t No - 11)
300	3724 6/20 24	23.04 .2024	BLAP L- 1145 1/20 22	M.K. PANI	C.O .	COUR T NO. 2 OLD	Order Dtd. 9999-12-31	BAIL -1	(S ea t No - 4)
301	3724 7/20 24	23.04 .2024	WP (C))- 9197 /202 4	D. SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-22	WRIT BRAN CH-3	(S ea t No - 11)
302	3724 8/20 24	23.04 .2024	BLAP L- 1145	R.K. BARIK	C.O .	COUR T NO.	Order Dtd. 9999-12-31	BAIL -1	(S ea t

			1/20 22			2 OLD			No - 4)
3 0 3	3724 9/20 24	23.04 .2024	WP (C))- 9495 /202 4	B. BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-22	WRIT BRAN CH-6	(S ea t No - 25)
3 0 4	3725 0/20 24	23.04 .2024	WP (C))- 9493 /202 4	B.B. DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2024-04-22	WRIT BRAN CH-6	(S ea t No - 25)
3 0 5	3725 1/20 24	23.04 .2024	WP (C))- 9485 /202 4	PRAKASH CHANDRA MISHRA	C.O .	COUR T NO. 16	Order Dtd. 2024-06-17	WRIT BRAN CH-6	(S ea t No - 25)
3 0 6	3725 2/20 24	23.04 .2024	WP (C))- 5989 /202 4	S.K. MISHRA	C.O .	COUR T NO. 16	Order Dtd. 2024-05-06	WRIT BRAN CH-6	(S ea t No - 54)
3 0 7	3725 3/20 24	23.04 .2024	WP (C))- 5989 /202 4	S. MOHARANA	C.O .	COUR T NO. 16	Order Dtd. 2024-05-06	WRIT BRAN CH-6	(S ea t No - 54)
3 0 8	3726 9/20 24	23.04 .2024	RSA- 41/2 022	B.K. PANDA	C.O .	COUR T NO. 16	Order Dtd. 2024-04-15	SECO ND APPE AL	(S ea t No - 5)
3 0 9	3727 0/20 24	23.04 .2024	RSA- 41/2 022	R.K. MOHAPATRA	C.O .	COUR T NO. 16	Order Dtd. 2024-04-15	SECO ND APPE AL	(S ea t No - 5)
3 1 0	3727 1/20 24	23.04 .2024	WP (C))- 4642	G.C. BARIK	C.O .	COUR T NO.	Order Dtd. 2023-02-17	WRIT BRAN CH	(S ea t

			/2023			16		(DIVISION BENCH-3)	No-119)
311	37273/2024	23.04.2024	CMAP L-69/2024	A. SUNDARAY	C.O.	COURT NO. 16	Order Dtd. 2024-04-22		(Seat No-119)
312	37276/2024	23.04.2024	BLAP L-6534/2023	B.B.ROUT	C.O.	COURT NO. 16	Order Dtd. 2024-04-22	BAIL-1	(Seat No-3)
313	37277/2024	23.04.2024	RSA-222/2020	M.K. PANI	C.O.	DR (J)	Order Dtd. 2024-06-24	SECOND APPEAL	(Seat No-1)
314	37278/2024	23.04.2024	BLAP L-10497/2023	M.K. MOHANTY	C.O.	DR (J)	Order Dtd. 2024-04-19	BAIL-2	(Seat No-12)
315	37280/2024	23.04.2024	BLAP L-10497/2023	S. DAS	C.O.	DR (J)	Order Dtd. 2024-04-19	BAIL-2	(Seat No-12)
316	37282/2024	23.04.2024	WP (C)-5234/2024	S.N. GAYA	C.O.	DR (J)	Order Dtd. 2024-04-22	WRIT BRANCH-7	(Seat No-44)
317	37283/2024	23.04.2024	ABLA PL-15433/2023	A. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-02-15	BAIL-2	(Seat No-8)
318	37284/2024	23.04.2024	TRP (C)-	S.C. DAS	C.O.	COURT	Order Dtd. 2024-05-13	M.J.C.	(Sea

8	24		419/ 2023			NO. 3			t No - 6)
3 1 9	3728 5/20 24	23.04 .2024	TRP (C)- 91/2 024	R.K. MALLICK	C.O .	COUR T NO. 11	Order Dtd. 2024-05-13	M.J. C.	(S ea t No - 6)
3 2 0	3728 8/20 24	23.04 .2024	WA- 105/ 2014	SMT.HEMALA TA MALLIK	C.O .	COUR T NO. 11	Order Dtd. 2022-09-29	WRIT APPE AL	(S ea t No - 4)
3 2 1	3729 1/20 24	23.04 .2024	WP (C))- 9285 /202 4	S.K. SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2024-04-19	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 2)
3 2 2	3729 4/20 24	23.04 .2024	ABLA PL- 1540 4/20 23	AJIT CHANDRA MOHAPATRA	C.O .	COUR T NO. 11	Order Dtd. 2024-04-22	BAIL -2	(S ea t No - 8)
3 2 3	3729 5/20 24	23.04 .2024	BLAP L- 5479 /202 2	P.K.BEHERA	C.O .	COUR T NO. 11	Order Dtd. 2024-04-19	BAIL -2	(S ea t No - 9)
3 2 4	3729 6/20 24	23.04 .2024	CONT C- 7510 /202 3	M M NAYAK	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04-04	CONT EMPT	(S ea t No - 8)
3 2 5	3729 7/20 24	23.04 .2024	WA- 2013 /202 3	J. PARIDA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2024-04-22	WRIT APPE AL	(S ea t No - 4)
3 2 6	3729 8/20 24	23.04 .2024	CONT C- 7510	M M NAYAK	C.O .	CHIE F JUST	Order Dtd. 2024-04-04	CONT EMPT	(S ea t

			/2023			ICE'S COURT			No-8)
327	37299/2024	23.04.2024	WP(C)-9481/2015	B.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-22	WRIT BRANCH-7	(Seat No-48)
328	37300/2024	23.04.2024	WP(C)-9481/2015	P.K. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-22	WRIT BRANCH-7	(Seat No-48)
329	37301/2024	23.04.2024	WA-853/2023	BASUDEV BARIK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-22	WRIT APPEAL	(Seat No-4)
330	37302/2024	23.04.2024	BLAP L-2125/2024	B.R.SENAPATI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-04-23	BAIL-1	(Seat No-3)
331	37303/2024	23.04.2024	BLAP L-3591/2024	SURYA KANTA PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2024-04-23		(Seat No-3)
332	36834/2024	23.04.2024	BLAP L-3462/2024	JYOTI RANJAN PRADHAN	GENERAL		Order Dtd. 2024-04-19		(Seat No-3)
333	36835/2024	23.04.2024	BLAP L-3532/2024	JYOTI RANJAN PRADHAN	GENERAL		Order Dtd. 2024-04-22		(Seat No-3)
334	36836/2024	23.04.2024	BLAP L-1274	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2024-04-22	BAIL-2	(Seat No-3)

			4/20 23						No - 10)
3 3 5	3683 7/20 24	23.04 .2024	WA- 1402 /202 3	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-10-18	WRIT APPE AL	(S ea t No - 1)
3 3 6	3683 8/20 24	23.04 .2024	WA- 1403 /202 3	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-10-18	WRIT APPE AL	(S ea t No - 1)
3 3 7	3683 9/20 24	23.04 .2024	WA- 1404 /202 3	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-10-18	WRIT APPE AL	(S ea t No - 1)
3 3 8	3684 0/20 24	23.04 .2024	WA- 1405 /202 3	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-10-18	WRIT APPE AL	(S ea t No - 1)
3 3 9	3684 1/20 24	23.04 .2024	WA- 1417 /202 3	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-10-18	WRIT APPE AL	(S ea t No - 1)
3 4 0	3684 2/20 24	23.04 .2024	WA- 1454 /202 3	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-10-19	WRIT APPE AL	(S ea t No - 1)
3 4 1	3684 3/20 24	23.04 .2024	WA- 1455 /202 3	SANJAYA KUMAR BEHERA	GEN ERA L		Order Dtd. 2023-10-19	WRIT APPE AL	(S ea t No - 1)
3 4 2	3684 4/20 24	23.04 .2024	WP (C) - 1899 /202 4	PRASANTA KUMAR PATRI	GEN ERA L		Order Dtd. 2024-04-19	WRIT BRAN CH (DIV ISIO N BENC	(S ea t No - 11 4)

								H-2)	
3 4 3	3684 5/20 24	23.04 .2024	MATA - 141/ 2023	RABINDRANA TH BARIK	GEN ERA L		Order Dtd. 2024-04-10	FIRS T APPE AL	(S ea t No - 4)
3 4 4	3684 9/20 24	23.04 .2024	WP (C) - 1556 2/20 22	M/S SANJAYA KU. DAS, S.S.MOHAPA TRA	GEN ERA L		Order Dtd. 2023-12-19	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 5)
3 4 5	3686 4/20 24	23.04 .2024	SA- 41/2 000	TAHASILDAR	GEN ERA L		Order Dtd. 2024-04-08	SECO ND APPE AL	(S ea t No - 6)
3 4 6	3686 9/20 24	23.04 .2024	SA- 349/ 1998	STATE	GEN ERA L		Order Dtd. 2024-04-12	SECO ND APPE AL	(S ea t No - 4)
3 4 7	3687 3/20 24	23.04 .2024	SA- 423/ 2000	STATE	GEN ERA L		Order Dtd. 2024-04-15	SECO ND APPE AL	(S ea t No - 7)
3 4 8	3687 7/20 24	23.04 .2024	LAA- 10/2 009	STATE	GEN ERA L		Order Dtd. 2015-06-19		(S ea t No - 7)
3 4 9	3687 8/20 24	23.04 .2024	WA- 24/2 024	STATE OF ODISHA	GEN ERA L		Order Dtd. 2024-01-30		(S ea t No - 7)
3 5 0	3691 2/20 24	23.04 .2024	WP (C) - 9200 /202 4	RAKESH KUMAR PATRA	GEN ERA L		Order Dtd. 2024-04-19	WRIT BRAN CH-3	(S ea t No - 11)
3	3691	23.04	WP (C	HIMASHU	GEN		Order Dtd. 2024-04-08	WRIT	(S

51	9/2024	.2024) - 8177/2024	BHUSAN DASH	ERA L			BRANCH-8	eat No - 42)
352	36925/2024	23.04.2024	WP (C) - 2492/2022	HIMANSHU BHUSAN DASH	GENERAL		Order Dtd. 2024-04-08	WRIT BRANCH-5	(Seat No - 21)
353	36930/2024	23.04.2024	WP (C) - 5296/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-04-02	WRIT BRANCH-7	(Seat No - 44)
354	36935/2024	23.04.2024	WP (C) - 7096/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-04-02	WRIT BRANCH-4	(Seat No - 19)
355	36940/2024	23.04.2024	WP (C) - 7098/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-04-02	WRIT BRANCH-4	(Seat No - 19)
356	37051/2024	23.04.2024	BLAP L- 3371/2024	DIP CHAND DAS	GENERAL		Order Dtd. 2024-04-18		(Seat No - 19)
357	37099/2024	23.04.2024	WP (C) - 1487/2021	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2024-04-18	WRIT BRANCH (DIVISION BENCH-1)	(Seat No - 104)
358	37100/2024	23.04.2024	ABLA PL- 3523/202	OM PRAKASH SARAN	GENERAL		Order Dtd. 2024-04-22		(Seat No

			4						-104)
359	37102/2024	23.04.2024	WP(C)-945/2018	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2024-04-19	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
360	37104/2024	23.04.2024	WA-1620/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-02	WRIT APPELLAL	(Seat No-3)
361	37106/2024	23.04.2024	WA-1698/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-10-19	WRIT APPELLAL	(Seat No-3)
362	37107/2024	23.04.2024	WA-1771/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-10-19	WRIT APPELLAL	(Seat No-7)
363	37108/2024	23.04.2024	WP(C)-7157/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-04-02	WRIT BRANCH-5	(Seat No-23)
364	37110/2024	23.04.2024	WP(C)-7161/2024	DEBENDRA BEHERA	GENERAL		Order Dtd. 2024-04-02	WRIT BRANCH-5	(Seat No-23)
365	37111/2024	23.04.2024	WP(C)-20284/2016	SANJIV JOSHI	GENERAL		Entire Brief	WRIT BRANCH-8	(Seat No-43)
366	37113/2024	23.04.2024	WA-1474/202	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-10-18	WRIT APPELLAL	(Seat

			3						No-1)
367	37114/2024	23.04.2024	WA-756/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-21	WRIT APPEAL	(Seat No-7)
368	37115/2024	23.04.2024	WA-1712/2022	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-07	WRIT APPEAL	(Seat No-2)
369	37116/2024	23.04.2024	WA-2506/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-22	WRIT APPEAL	(Seat No-4)
370	37117/2024	23.04.2024	WA-1341/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-08	WRIT APPEAL	(Seat No-1)
371	37172/2024	23.04.2024	ABLA PL-3468/2024	SWATIREKHA JENA	GENERAL		Order Dtd. 2024-04-19		(Seat No-1)
372	37173/2024	23.04.2024	ABLA PL-14387/2022	SWATIREKHA JENA	GENERAL		Order Dtd. 2022-11-17	BAIL-2	(Seat No-12)
373	37186/2024	23.04.2024	BLAP L-3032/2020	SAMPAD KUMAR SUBUDHI	GENERAL		Order Dtd. 2020-12-15	CRIMINAL MISC	(Seat No-9)
374	37268/2024	23.04.2024	BLAP L-3521/2024	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2024-04-22		(Seat No-9)
375	3727	23.04	BLAP	DEBASIS	GEN		Order Dtd. 2024-04-22	BAIL	(S

75	2/2024	.2024	L-3523/2024	MISHRA	ERALL			-2	eat No - 10)
3776	37274/2024	23.04.2024	ABLA PL-6857/2023	ASIT KUMAR OTTA	GENERAL		Order Dtd. 2024-05-03	BAIL-2	(Seat No - 12)
3777	37275/2024	23.04.2024	CONT C-2799/2024	M/S.PRAVASH CHANDRA MAHAPATRA	GENERAL		Order Dtd. 2024-04-23		(Seat No - 12)
3788	37279/2024	23.04.2024	WP (C) - 9361/2024	PRAVASH CHANDRA MAHAPATRA	GENERAL		Order Dtd. 2024-04-22	WRIT BRANCH-5	(Seat No - 22)
3799	37281/2024	23.04.2024	LAA-46/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2024-02-26	FIRST APPEAL	(Seat No - 3)
3800	37286/2024	23.04.2024	WPC (OA) - 2007/2019	PRAVASH CHANDRA MAHAPATRA	GENERAL		Order Dtd. 2024-04-22	OA Branch	(Seat No - 1)
3811	37287/2024	23.04.2024	CRLA - 635/2011	APARESH BHOI	GENERAL		Order Dtd. 2024-04-02	CRIMINAL APPEAL	(Seat No - 11)
3822	37289/2024	23.04.2024	WA-105/2014	SMT.HEMALATA MALLIK	GENERAL		Order Dtd. 2022-09-29	WRIT APPEAL	(Seat No - 4)
3	3729	23.04	LAA-	SANJAY KU.	GEN		Order Dtd. 2024-02-26	FIRS	(S

83	0/2024	.2024	45/2023	BEHERA	ERA L			T APPE AL	ea t No - 3)
384	3685 0/2024	23.04 .2024	WP (C))- 3274 7/2023	P.K. ROUTRAY	GEN ERA L		Order Dtd. 2023-10-11	WRIT BRAN CH-2	(S ea t No - 45)
385	3685 4/2024	23.04 .2024	WP (C))- 2319 /2023	P.K. ROUTRAY	GEN ERA L		Order Dtd. 2023-12-15	WRIT BRAN CH-3	(S ea t No - 28)
386	3701 2/2024	23.04 .2024	ABLA PL- 1424 7/2018	R. DAS	GEN ERA L		Order Dtd. 2024-04-15		(S ea t No - 28)
387	3701 3/2024	23.04 .2024	ABLA PL- 1424 7/2018	R. DAS	GEN ERA L		Order Dtd. 2019-01-28		(S ea t No - 28)
388	3702 0/2024	23.04 .2024	WP (C))- 1520 0/2013	S R OJHA	GEN ERA L		Order Dtd. 2024-04-19	WRIT BRAN CH-1	(S ea t No - 1)
389	3702 2/2024	23.04 .2024	WP (C))- 1747 8/2023	M K NAYAK	GEN ERA L		Order Dtd. 2024-03-01	WRIT BRAN CH-6	(S ea t No - 25)
390	3702 4/2024	23.04 .2024	WP (C))- 1219 9/2014	B K PARDHI	GEN ERA L		Order Dtd. 2024-03-18	WRIT BRAN CH-3	(S ea t No - 14)

3 9 1	3702 7/20 24	23.04 .2024	WP (C))- 2644 1/20 22	M BEHERA	GEN ERA L		Order Dtd. 2022-12-08	WRIT BRAN CH-2	(S ea t No - 9)
3 9 2	3702 9/20 24	23.04 .2024	WP (C))- 8808 /201 2	J PRADHAN	GEN ERA L		Order Dtd. 2012-05- 16Petition,Annexure,		(S ea t No - 9)
3 9 3	3703 0/20 24	23.04 .2024	WP (C))- 5835 /202 4	B DAS	GEN ERA L		Order Dtd. 2024-04-06	WRIT BRAN CH (DIV ISIO N BENC H-2)	(S ea t No - 11 1)
3 9 4	3703 3/20 24	23.04 .2024	WP (C))- 2926 8/20 19	M R BARIK	GEN ERA L		Order Dtd. 2024-04-19	WRIT BRAN CH-8	(S ea t No - 39)
3 9 5	3703 5/20 24	23.04 .2024	WP (C))- 6728 /202 2	S K DAS	GEN ERA L		Order Dtd. 9999-12- 31Petition,Annexure,	WRIT BRAN CH-4	(S ea t No - 17)
3 9 6	3703 7/20 24	23.04 .2024	WP (C))- 3656 /200 8	S NAYAK	GEN ERA L		Order Dtd. 2014-08-11		(S ea t No - 17)
3 9 7	3704 0/20 24	23.04 .2024	WP (C))- 1825 /202 4	S K BISWAL	GEN ERA L		Order Dtd. 2024-04-10	WRIT BRAN CH-1	(S ea t No - 2)
3 9 8	3704 1/20 24	23.04 .2024	WP (C))- 1852 1/20 13	N R PANDA	GEN ERA L		Order Dtd. 2021-03-23	WRIT BRAN CH-6	(S ea t No - 16)

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399	3704 3/20 24	23.04 .2024	WP (C))- 1200 8/20 19	K RAY	GEN ERA L		Order Dtd. 2024-04-16	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 1)
400	3704 5/20 24	23.04 .2024	WP (C))- 1088 4/20 17	P K SWAIN	GEN ERA L		Order Dtd. 2017-06-07	WRIT BRAN CH-8	(S ea t No - 41)
401	3704 7/20 24	23.04 .2024	WP (C))- 8404 /201 3	B C PANDA	GEN ERA L		Order Dtd. 2024-04-15	WRIT BRAN CH-8	(S ea t No - 40)
402	3704 8/20 24	23.04 .2024	WP (C))- 9503 /200 7	S W DASH	GEN ERA L		Order Dtd. 2024-04-15	WRIT BRAN CH-8	(S ea t No - 40)
403	3704 9/20 24	23.04 .2024	WP (C))- 2598 8/20 22	S W DASH	GEN ERA L		Order Dtd. 2024-02-22	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 3)
404	3705 2/20 24	23.04 .2024	WP (C))- 4201 5/20 23	S W DASH	GEN ERA L		Order Dtd. 2024-02-16	WRIT BRAN CH (DIV ISIO N BENC H-1)	(S ea t No - 10 4)
405	3705 4/20 24	23.04 .2024	WP (C))- 6375 /202 3	K C PANDA	GEN ERA L		Order Dtd. 2024-02- 06Petition,Annexure,Entire Order,	WRIT BRAN CH (DIV ISIO N BENC	(S ea t No - 11 3)

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4 0 6	3705 6/20 24	23.04 .2024	WPC (OAC) - 3764 /201 1	S K DAS	GEN ERA L		Order Dtd. 2023-07-13	OA Bran ch	(S ea t No - 1)
4 0 7	3705 8/20 24	23.04 .2024	WPC (OAC) - 3445 /200 0	S DAS	GEN ERA L		Order Dtd. 2023-08- 22Judgement Dtd. 2023-08- 22, Petition, Appeal memo, Annexu re, Misc. case, Counter, Rejoinde r,	OA Bran ch	(S ea t No - 1)
4 0 8	3706 3/20 24	23.04 .2024	WPC (OAC) - 3445 /200 0	S DAS	GEN ERA L			OA Bran ch	(S ea t No - 1)
4 0 9	3706 6/20 24	23.04 .2024	COPE T- 12/2 007	P K JENA	GEN ERA L		Order Dtd. 2019-04- 12Petition, Annexure,		(S ea t No - 1)
4 1 0	3706 8/20 24	23.04 .2024	CMPA T- 7/19 98	P K JENA	GEN ERA L		Order Dtd. 2019-03- 29Petition, Annexure,		(S ea t No - 1)
4 1 1	3707 2/20 24	23.04 .2024	CMPA T- 16/1 998	P K JENA	GEN ERA L		Order Dtd. 2019-03- 29Petition, Annexure,		(S ea t No - 1)
4 1 2	3707 5/20 24	23.04 .2024	CMPA T- 6/19 98	P K JENA	GEN ERA L		Order Dtd. 2019-04- 12Petition, Annexure,		(S ea t No - 1)
4 1 3	3707 8/20 24	23.04 .2024	CMP- 1251 /202 3	A K JATI	GEN ERA L		Order Dtd. 2024-03-19	WRIT BRAN CH-1	(S ea t No - 49)
4 1 4	3708 3/20 24	23.04 .2024	CMP- 1208 /201	G C JENA	GEN ERA L		Order Dtd. 2018-03-22		(S ea t

			7						No-49)
415	37086/2024	23.04.2024	RSA-309/2015	T K MOHANTY	GENERAL		Order Dtd. 9999-12-31Appealmemo,	SECOND APPEAL	(Seat No-1)
416	37088/2024	23.04.2024	WA-1616/2023	S K DASH	GENERAL		Order Dtd. 2024-03-13	WRIT APPEAL	(Seat No-3)
417	37091/2024	23.04.2024	WA-532/2022	N R PANDA	GENERAL		Order Dtd. 2023-03-03	WRIT APPEAL	(Seat No-6)
418	37093/2024	23.04.2024	WA-1771/2023	S MALLICK	GENERAL		Order Dtd. 2023-10-19	WRIT APPEAL	(Seat No-7)
419	37095/2024	23.04.2024	WA-956/2023	M BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-6)
420	37097/2024	23.04.2024	WA-957/2023	M BEHERA	GENERAL		Order Dtd. 2023-11-13	WRIT APPEAL	(Seat No-6)
421	37098/2024	23.04.2024	ABLA PL-13176/2017	P K DASH	GENERAL		Order Dtd. 2018-08-28		(Seat No-6)
422	37101/2024	23.04.2024	MACA-955/2018	S R OJHA	GENERAL		Order Dtd. 2024-04-22	MISC . APPEAL SEC.	(Seat No-1)
4	3710	23.04	RFA-	B R	GEN		Order Dtd. 2022-08-	FIRS	(S

2 3	3/20 24	.2024	109/ 2006	SENAPATI	ERA L		26Appealmemo,	T APPE AL	ea t No - 3)
4 2 4	3710 5/20 24	23.04 .2024	ABLA PL- 1788 /202 4	K K MOHANTA	GEN ERA L		Order Dtd. 2024-04-05	BAIL -1	(S ea t No - 1)
4 2 5	3717 1/20 24	23.04 .2024	WP (C) - 1580 /202 4	K N SAHOO	GEN ERA L		Order Dtd. 2024-01- 29Petition,Annexure,Entire Order,	WRIT BRAN CH-6	(S ea t No - 26)
4 2 6	3718 1/20 24	23.04 .2024	CRLM C- 963/ 2024	B BEHERA	GEN ERA L		Order Dtd. 2024-04-15		(S ea t No - 26)
4 2 7	3718 4/20 24	23.04 .2024	CRRE V- 322/ 1999	S MOHANTY	GEN ERA L		Order Dtd. 2024-04-05	CRIM INAL REVI SION	(S ea t No - 2)
4 2 8	3719 0/20 24	23.04 .2024	CRRE V- 321/ 1999	S MOHANTY	GEN ERA L		Order Dtd. 2024-04-05	CRIM INAL REVI SION	(S ea t No - 2)
4 2 9	3719 2/20 24	23.04 .2024	CRRE V- 323/ 1999	S MOHANTY	GEN ERA L		Order Dtd. 2024-04-05	CRIM INAL REVI SION	(S ea t No - 2)
4 3 0	3719 3/20 24	23.04 .2024	CRRE V- 324/ 1999	S MOHANTY	GEN ERA L		Order Dtd. 2024-04-05	CRIM INAL REVI SION	(S ea t No - 2)
4 3 1	3719 4/20 24	23.04 .2024	BLAP L- 6986 /200	S CHOUDHURY	GEN ERA L		Order Dtd. 2006-07- 27Petition,Annexure,		(S ea t No

			6						- 2)
4 3 2	3719 5/20 24	23.04 .2024	CRRE V- 325/ 1999	S MOHANTY	GEN ERA L		Order Dtd. 2024-04-05	CRIM INAL REVI SION	(S ea t No - 2)
4 3 3	3719 6/20 24	23.04 .2024	BLAP L- 1256 4/20 11	S. CHOU DHURY	GEN ERA L		Order Dtd. 2011-07- 05Petition,Annexure,Entire Order,		(S ea t No - 2)
4 3 4	3719 7/20 24	23.04 .2024	CRLM C- 586/ 2015	S. CHOU DHURY	GEN ERA L		PetitionAnnexure,Misc.case,En tire Order,		(S ea t No - 2)
4 3 5	3719 8/20 24	23.04 .2024	CRLM C- 593/ 2012	S. CHOU DHURY	GEN ERA L		PetitionAnnexure,Misc.case,En tire Order,		(S ea t No - 2)
4 3 6	3719 9/20 24	23.04 .2024	CRLM C- 2880 /201 5	S. CHOU DHURY	GEN ERA L		Order Dtd. 2015-07- 03Petition,Annexure,Entire Order,		(S ea t No - 2)
4 3 7	3720 0/20 24	23.04 .2024	WP (C) - 3387 /201 0	P. K. DAS	GEN ERA L		Order Dtd. 2013-02-04		(S ea t No - 2)
4 3 8	3720 1/20 24	23.04 .2024	CRLM C- 1918 /200 4	P. K. ROUT	GEN ERA L		Order Dtd. 2005-12-22		(S ea t No - 2)
4 3 9	3720 2/20 24	23.04 .2024	CRRE V- 326/ 1999	S MOHANTY	GEN ERA L		Order Dtd. 2024-04-05	CRIM INAL REVI SION	(S ea t No - 2)
4 4 0	3720 3/20 24	23.04 .2024	WP (C) - 1283	S MOHANTY	GEN ERA L		Order Dtd. 2023-04-24		(S ea t

			2/2008						No-2)
441	37205/2024	23.04.2024	CRLM C-52/2004	S. CHOUDHURY	GENERAL		PetitionAnnexure,Misc.case,Entire Order,		(Seat No-2)
442	37207/2024	23.04.2024	WP (C)-19585/2015	P NAYAK	GENERAL		Order Dtd. 2024-04-16	WRIT BRANCH (DIVISION BENCH-2)	(Seat No-113)
443	37210/2024	23.04.2024	CRLM C-597/2006	S. CHOUDHURY	GENERAL		Order Dtd. 2009-08-07Petition,Annexure,Misc.case,Entire Order,		(Seat No-113)
444	37213/2024	23.04.2024	CRMC -222/2001	S CHOUDHURY	GENERAL		Order Dtd. 2003-09-22Petition,Annexure,Entire Order,		(Seat No-113)
445	37217/2024	23.04.2024	CRMC -215/2001	S. CHOUDHURY	GENERAL		Order Dtd. 2003-09-22Petition,Annexure,Entire Order,		(Seat No-113)
446	37219/2024	23.04.2024	CRLM C-393/2007	S. CHOUDHURY	GENERAL		PetitionAnnexure,Misc.case,Entire Order,		(Seat No-113)
447	37221/2024	23.04.2024	CRMC -8903/2001	S CHOUDHURY	GENERAL		Order Dtd. 2006-05-08Petition,Appealmemo,Annexure,		(Seat No-113)
4	3722	23.04	CRLM	S.	GEN		PetitionAnnexure,Misc.case,En	CRIM	(S

48	3/2024	.2024	C-2622/2012	CHOUDHURY	ERA L		tire Order,	INAL MISC	eat No - 9)
449	37225/2024	23.04.2024	CRMC - 223/2001	S CHOUDHURY	GEN ERA L		Order Dtd. 2003-09-22Petition,Appealmemo,Annexure,		(Seat No - 9)
450	37225/2024	23.04.2024	CRLM C-1384/2015	S. CHOUDHURY	GEN ERA L		Order Dtd. 2015-03-25Petition,Annexure,Misc.case ,Entire Order,		(Seat No - 9)
451	37231/2024	23.04.2024	CRRE V-651/1999	S. CHOUDHURY	GEN ERA L		Order Dtd. 2004-01-28Petition,Annexure,Misc.case ,Entire Order,		(Seat No - 9)
452	37235/2024	23.04.2024	CRMC - 5932/1999	S. CHOUDHURY	GEN ERA L		Order Dtd. 1999-12-15Petition,Annexure,Rejoinder ,Entire Order,		(Seat No - 9)
453	37238/2024	23.04.2024	WP (C) - 20847/2016	J R MOHARANA	GEN ERA L		Order Dtd. 2024-04-08	WRIT BRANCH-3	(Seat No - 11)
454	37239/2024	23.04.2024	WP (C) - 31895/2021	S C DAS	GEN ERA L		Order Dtd. 2021-10-28	WRIT BRANCH-2	(Seat No - 6)
455	37240/2024	23.04.2024	WP (C) - 18759/2014	M K PANI	GEN ERA L		Order Dtd. 2017-01-25Petition,Annexure,Counter,Rejoinder,Affidavit,		(Seat No - 6)
456	37254/2024	23.04.2024	WP (C) - 4604/2007	S DAS	GEN ERA L		Order Dtd. 2019-07-25	WRIT BRANCH-5	(Seat No -)

									23)
457	37255/2024	23.04.2024	WP(C)-677/2018	K K NATH	GENERAL		Order Dtd. 2018-04-20 Petition, Entire Order,		(Seat No - 23)
458	37256/2024	23.04.2024	ABLA PL-14753/2021	P K MISHRA	GENERAL		Order Dtd. 2022-11-09	BAIL-1	(Seat No - 6)
459	37257/2024	23.04.2024	MATA-110/2019	L D SAHOO	GENERAL		Order Dtd. 2022-11-23	FIRST APPEAL	(Seat No - 1)
460	37258/2024	23.04.2024	CRLA-752/2022	B N SAHU	GENERAL		Deposition	CRIMINAL APPEAL	(Seat No - 7)
461	37259/2024	23.04.2024	CRLA-358/2019	A K BEHERA	GENERAL		Judgement Dtd. 2024-04-15	CRIMINAL APPEAL	(Seat No - 6)
462	37260/2024	23.04.2024	CRLR EV-185/2004	M R BARIK	GENERAL		Order Dtd. 2024-04-19	CRIMINAL REVISION	(Seat No - 2)
463	37261/2024	23.04.2024	WA-663/2023	G S DAS	GENERAL		Order Dtd. 2023-11-01	WRIT APPEAL	(Seat No - 1)
464	37262/2024	23.04.2024	WA-1300/2022	P K MISHRA	GENERAL		Order Dtd. 2023-11-29	WRIT APPEAL	(Seat No - 6)
466	37263/2024	23.04.2024	WA-220/	P K MISHRA	GENERAL		Order Dtd. 2023-12-18	WRIT APPEAL	(Seat No - 6)

5	24		2023		L			AL	t No - 5)
4 6 6	3726 4/20 24	23.04 .2024	RSA- 101/ 2022	H K MOHANTA	GEN ERA L		Order Dtd. 2022-11-25	SECO ND APPE AL	(S ea t No - 1)
4 6 7	3726 5/20 24	23.04 .2024	RSA- 23/2 011	K K NATH	GEN ERA L		Order Dtd. 2023-12-13	SECO ND APPE AL	(S ea t No - 4)
4 6 8	3726 6/20 24	23.04 .2024	RFA- 126/ 2006	S DAS	GEN ERA L		Order Dtd. 2021-12-21	FIRS T APPE AL	(S ea t No - 3)
4 6 9	3726 7/20 24	23.04 .2024	OJC- 5065 /199 1	P K JENA	GEN ERA L		Order Dtd. 9999-12- 31Judgement Dtd. 9999-12- 31, Petition, Annexure, Counter, Entire Order,		(S ea t No - 3)
4 7 0	3729 2/20 24	23.04 .2024	WP (C) - 3561 2/20 20	SAPAN KUMAR PAL	GEN ERA L		Order Dtd. 2024-03-22	WRIT BRAN CH-6	(S ea t No - 26)
4 7 1	3729 3/20 24	23.04 .2024	WP (C) - 1896 5/20 11	P.CH. DAS	GEN ERA L		Order Dtd. 2024-04-04	WRIT BRAN CH-2	(S ea t No - 8)

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